

राजभाषा अधिनियम के अधीन 1982 में निकाले गये दस्तावेज

4851. श्री रामावतार शास्त्री :

क्या कृषि मंत्रि यह बताने की कृपा करेंगे कि :

(क) उसके मंत्रालय/विभाग द्वारा 1982 में राजभाषा अधिनियम 1963 की धारा 3 (3) के अधीन यथापेक्षित कितने विभिन्न दस्तावेज निकाले गए ;

(ख) उनमें से कितने दस्तावेज द्विभाषिक रूप में और कितने केवल अंग्रेजी में निकाले गए ;

(ग) अंग्रेजी में निकाले गये दस्तावेजों को, नियमानुसार द्विभाषिक रूप में न निकालने के क्या कारण हैं ; और

(घ) क्या भविष्य में यह सुनिश्चित किया जाएगा कि राजभाषा की उपर्युक्त धारा के अनुसार ऐसे सभी दस्तावेजों को द्विभाषिक रूप में निकाला जाएगा ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) और (ख) 1982 में निकाले गए 3690 दस्तावेजों में से 3174 द्विभाषिक रूप में तथा 516 केवल अंग्रेजी में थे ।

(ग) वैज्ञानिक तथा उच्च तकनीकी शब्दावली वाले तकनीकी विषयों से संबंधित दस्तावेज द्विभाषिक रूप में नहीं निकाले जा सके ।

(घ) जी हाँ, अधिनियम के प्रावधानों का अनुपालन करने के लिए सभी संभव प्रयास जारी रखे जाँगे ।

Assessment of IRDP in State of Karnataka

4852. SHRI K. MALLANNA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any Central team had visited the State of Karnataka to make

an assessment Integrated Rural Development Programmes;

(b) if so, the names of districts, where the team visited the villages and farmers and the outcome of the report of this team in regard to the progress of rural development programmes in the state of Karnataka;

(c) whether some complaints have been received by the Team from the farmers regarding the unsatisfactory activities in obtaining loans from the Banks; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISHRA): (a) No, Sir.

(b) to (d) Does not arise.

Retail Price of Sugar

4853. SHRI K. MALLANNA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the maximum retail price of sugar has been considered to be fixed to maintain stability throughout the year in the country; and

(b) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b). Under the present policy, levy sugar is being supplied all over the country at a uniform price. The rest, that is non-levy sugar, is released from the factories monthly for free sale in the open market. The price of free sale sugar in the open market is determined on market forces of supply and demand, availability of alternate sweeteners etc.